Sittings of House

# श्री सिद्धेश्वर प्रसाद ]

- (1) हिन्द्स्तान फोटो फिल्म्स मैनुफैक्चरिंग कम्पनी लिमिटेड, उटकमाण्ड के वर्ष 1970-71 के कार्य की सरकार द्वारा समीक्षा।
- (2) हिन्द्स्तान फोटोफिल्म्स मैनुफैक्चरिंग कम्पनी लिमिटेंड. उटकमाण्ड, का वर्ष 1970-वार्षिक प्रतिवेदन सम्बन्धी तथा शेखपरीक्षित लेखे धीर उन पर नियंत्रक महालेखा-परीक्षक की टिप्पिएयां। मीर [Ploeed in Library, See No. LT-3035/72]

#### COMMITTEE ON PETITIONS

#### MINUTES

SHRIAP, SHARMA (Buxar): I beg to lay on the Table Minutes of the Fourth to Eleventh Sittings of the Committee on Petitions

#### ON OF COMMITTEE ABSENCE MEMBERS FROM THE SITTINGS OF THE HOUSE

#### MINUTES

SAMANTA (Tamluk): SHRI S. C. I beg to lay on the Table Minutes of the Fourth to sixth sittings of the Committee on Absence of Member from the sittings of the house held during the corrent session

#### LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Sixth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:

- (1) Shri S,R, Damani-6th to 31st May, 1972 (Fourth Session).
  - (2) SHRI C.K Jaffer Sharref-22nd April to 31st, May, 1972 (Fourth Ses-sion).
  - (3) Shri Genda Singh-26th March to 20th May, 1972 (Fourth Session).
  - (4) Shri T.H. Gavit-11th to 25th May, 1972 (Fourth Session)

I take it that the House agrees with the recommendations of the Con mittee.

SEVERAL HON. MEMBERS: Yes. Yes.

Fast by Shri Gokal Bhai Bhat

MR. SPEAKER: The Member will be informed accordingly.

## COMMITTEE ON PETITIONS

#### FIFTH REPORT

SHRI A. P. SHARMA (Buxar): I box to present the Fifth Report of the Committee on Petitions.

## COMMITTEE ON GOVERNMENT **ASSURANCES**

#### THIRD REPORT

INDER J. MALHOTRA: (Jammu): I beg to present the Third Report of the Committee on Government Assurances.

12 50 hrs.

## DIPLOMATIC RELATIONS (VIENNA CONVENTION) BILL

### REPORT OF SELECT COMMITTEE

SHRIB. R. BHAGAT (Shahabad): I beg to present the Report of the Select Committee on the Bill to give effect to the Vienna Convention on Diplomatic Relations, 1961, and to provide for matters connected therewith.

12.51 hrs.

### MATTER UNDER RULE 377

FAST BY SHRI GOKUL BHAI BHAT IN THE CAUSE OF PROHIBITION

SHRI SHYAMNANDAN MISHRA (Begusarai): With your permission, I should like to refer to a matter of grave importance which requires the immediate attention of the Government of India. As the House is aware, a veteran freedom fighter and one of the architects of modern Rajasthan, Shri Gokul Bhai Bhat-a great Sarvodaya leader also-has been on fast for the last nine days in the cause of prohibition which is enshrined in the Constitution. Shri Bhat has been on an indefinite fast from the 16th instant. Since he failed tomake the Government of Rajasthan fulfil its pledge to introduce complete prohibition by 1st